BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP. No. 44 of 2013
WITH MC(CRP) No. 247 of 2013

25.03.2014

Heard Mr. R. Sahu, learned counsel for the petitioner, who submits that, the respondents' No. 5, 9 and 10 had already received the notice. However, regarding other respondents', they are yet to be ascertained.

Petitioners' counsel is directed to obtain the service report from the post office and to file the same by way of an affidavit.

List this matter after 3(three) weeks' for service report.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
MC(CRP) No. 247 of 2013

25.03.2014

List this Misc. case along with the main case i.e. ***CRP. No. 44 of 2013.***

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 166 of 2012

25.03.2014

List this matter tomorrow i.e. **26.03.2014** at the request of Mr. N. Mozika, learned counsel for the petitioner.

Mr. R. Gurung, learned State counsel is present.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 298 of 2012

25.03.2014

Heard Ms. Q.B. Lamare, learned counsel for the petitioner, who submits that, the leading Sr. counsel, Mr. V.K. Jindal is out of station. So, the matter may be adjourned.

The learned counsel for the respondent, Mr. S.P. Mahanta is present.

List this matter after a week for hearing.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 320 of 2012

25.03.2014

List this matter tomorrow i.e. **26.03.2014** at the request of Mr. R. Sahu, learned counsel for the petitioner.

The learned counsel, Mr. H. Kharmih for respondent No. 4 and Mr. R. Gurung, learned State counsel for respondents' No. 1, 2 and 3, are present.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 331 of 2012

25.03.2014

List this matter tomorrow i.e. **26.03.2014** at the request of the respondents' counsel.

Petitioners' counsel, Mr. B.K. Deb Roy is present.

JUDGE

D. Nary